

CENTRAL ELECTRICITY REGULATORY COMMISSION

....

Minutes of the Commission meeting held on 30th November, 2010

1.0 The following were present:

- | | | |
|-----|---|-----------------|
| 1. | Dr. Pramod Deo, Chairperson | In Chair |
| 2. | Mr. S. Jayaraman, Member | |
| 3. | Mr. V.S. Verma, Member | |
| 4. | Mr. Deena Dayalan, Member | |
| 5. | Mr. Pankaj Batra, Chief (E) | |
| 6. | Dr. V.M. Deshpande, Chief Advisor (Eco) | |
| 7. | Dr. N.C. Mahapatra, Chief Advisor (Law) | |
| 8. | Mr. Trilochan Rout, Jt. Chief (Law) | |
| 9. | Mr. P.K. Awasthi, JC(F) | |
| 10. | Mr. Vijay Menghani, Jt. Chief (E) | |
| 11. | Mr. Rahul Banerjee, Senior Advisor | |
| 12. | Mr. S.K. Chatterjee, Deputy Chief (RA) | |
| 13. | Dr. U. R. Prasad, Deputy Chief (Eco) | |
| 14. | Mr. H.T. Gandhi, Deputy Chief | |

2.0 Item No. 1: Developing Benchmarks of Capital Cost – Model for Benchmarking Capital Cost of Thermal Power Stations – consideration/finalization

After discussions, the proposal was approved in principle. The Commission also desired that the draft guidelines be finalized after incorporating the modifications as directed in the meeting.

3.0 Item No.2: Central Electricity Regulatory Commission (Standards of Performance of inter-State transmission licensees) Regulations, 2010 – consideration/finalization

After discussions, the proposal was approved. The Commission also desired that draft regulations be finalized after incorporating the modifications as directed in the meeting.

4.0 Item No.3: Proposed Modification in the Methodology for Calculating Escalation Indices for Use in Tariff Based Competitive Bidding-consideration/finalization

After discussions the proposal was approved.

5.0 Item No.4: Review of pending cases

It was decided to review the pending cases separately with Chiefs of various wings.

6.0 The meeting ended with vote of thanks to the chair.
